

(b) the number of textile mills managed by National Textile Corporation and the number of those which are under private management;

(c) whether Government propose to open new textile mills in 1986-87;

(d) if so, the number of new textile mills proposed to be opened in Orissa and other States during 1986-87; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) As on 31st March, 1986 there were eight spinning/composite mills in Orissa.

(b) Out of 8 mills, 2 are managed by N.T.C., 4 are in the private sector and the remaining 2 are in the cooperative sector.

(c) No, Sir.

(d) and (e). Do not arise.

#### Investment of LIC in Housing

6462. SHRIMATI JAYANTI PATNAIK : Will the Minister of FINANCE be pleased to state :

(a) the amount of investment made by Life Insurance Corporation in housing in the last three years;

(b) the amount of investment made by Life Insurance Corporation in Orissa during those years;

(c) whether Life Insurance Corporation proposes to finance some new housing schemes in Orissa and other States during 1986-87;

(d) if so, the details of the housing schemes proposed to be financed by Life Insurance Corporation in different States; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The amount of investment made by Life Insurance Corporation of India in housing loans is as under:—

Year	In All States (Rupees in crores)	In Orissa
1982-83	106.77	3.09
1983-84	141.47	0.80
1984-85	162.27	3.66

(c) to (e). Allocations for 1986-87 have yet to be finalised by the Planning Commission.

#### Supply of Standard Quality Foodgrains Through FCI

6463. SHRIMATI JAYANTI PATNAIK : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that many storages and godowns of Food Corporation of India are not clean;

(b) whether it is also a fact that the grains procured by Food Corporation of India from mandies get damaged and adulterated on way to the States;

(c) if so, whether Government propose to launch any cleanliness drive in the FCI godowns and other places where the foodgrains get damaged; and

(d) if not, the specific steps proposed to be taken to supply standard quality foodgrains to the consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) Yes, Sir, some were found to be unclean and expeditious steps have been taken to put them in order.